

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4828  
ANSWERED ON FRIDAY, THE 23<sup>RD</sup> MARCH, 2018  
[CHAITRA 02, 1940 (SAKA)]**

**COMPLAINTS AND PENDING CASES**

**QUESTION**

**4828. SHRI C. S. PUTTA RAJU:  
SHRIMATI POONAMBEN MAADAM:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

- (a) the details of number of complaints received on violation of terms and conditions by the private companies with regard to deposit of money by the public and its return along with the names of companies against which such complaints have been made during the last three years;**
- (b) the action taken by the Government on such complaints during the said period along with the outcome thereof;**
- (c) the details of the 'number of cases out of the said complaints filed in the court along with the number of said cases pending in the court at present and the number of persons jailed in this regard;**
- (d) whether the Government has constituted or proposes to constitute any specialized team for setting up a mechanism to bring down the number of pending cases related to the Ministry and if so, the details thereof; and**
- (e) whether a serious concern has been raised on the rising number of cases in various courts and if so, the details thereof?.**

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P. P. CHAUDHARY)  
AND CORPORATE AFFAIRS**

**(a): As per Section 73 of the Companies Act, 2013 read with Companies (Acceptance of Deposits) Rules, 2014 the Private Company is permitted to accept deposits from its directors and their relatives and also up to certain limit from its members only. Therefore, a private Company is not eligible to accept public deposits under Section 76 read with Companies (Acceptance of Deposits) Rules, 2014.**

**Contd ..... 2/-**

**However, various complaints in respect of violations of terms and conditions of the deposits have been received by respective Registrars of Companies (ROCs) against 24 number of Private Companies as per the provisions of Companies Act, 1956/2013. A statement containing names of such companies for last three financial years is enclosed herewith as Annexure-A.**

**(b) & (c): Prosecutions under the provisions of Companies Act, 1956/2013 have been filed against 4 companies involving 15 cases which are sub-judice, and in other cases the matter is under examination or at inquiry/inspection/investigation stage. Till date no person has been jailed for aforesaid offences.**

**(d) & (e): No such proposal is under consideration. 46,886 number of prosecutions filed by Registrar of the Companies (ROCs) against the companies for violation of provisions of the Companies Act were pending as on 01.01.2017 with the various Courts. During the year 2016-17 (upto 30.11.2017) 4,775 fresh prosecutions were filed. Thus, out of total 51,661 cases, 4,703 prosecutions were disposed off and 46,958 prosecutions were pending as on 30.11.2017.**

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**ANNEXURE REFERRED TO IN REPLY TO THE UNSTARRED  
QUESTION NO.4828 FOR ANSWER IN LOK SABHA ON 23.03.2018.**

**LIST OF PRIVATE LIMITED COMPANIES AGAINST WHICH  
COMPLAINTS RECEIVED DURING THE LAST THREE YEARS:**

<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
<b>1) Achal Automobiles Pvt. Ltd.</b>	<b>1. Kapil Consultancy Services Pvt Ltd.</b>	<b>1 Vipachi Builders Developers Pvt. Ltd.</b>
<b>2) Car Source India Pvt Ltd</b>	<b>2. Kapil Foods Structure Pvt Ltd.</b>	<b>2. Royal Twinkle Stars Club Private Limited</b>
<b>3) Escalations Travel ware India Private Limited</b>	<b>3. Kapil Chits (Kosta) Pvt. Ltd.</b>	<b>3. Bulmen Marketing Private Limited</b>
<b>4) KBC Multitrade Private Limited</b>	<b>4. Kapil Infra Avenues Pvt. Ltd.</b>	<b>4. My Recharge Private Limited</b>
<b>5) Veronica Construction Private Limited</b>	<b>5. Hira retail (Hyderabad Pvt. Ltd)</b>	<b>5. Paynut digital Private Limited</b>
<b>6) Starnet Breeding and Research Farms Private Limited</b>	<b>6. New look Retails Private Limited</b>	<b>6. Young Attitude Propcon Private Limited</b>
<b>7) Staywell infotech Private Limited</b>	<b>7. Tulip Global Private Limited</b>	<b>7. Kuldeep Real Tradex Private Limited</b>
<b>8) Gayathri Bricks Private Limited</b>	<b>8. Preeya Homes Study Private Limited</b>	
<b>9) Makhouse Infratech Private Limited</b>		

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